## Annexure - 1

## Amay Home Services Limited; CIRP commenced on 17.05.2024;

## List of creditors as on 08.04.2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

				List of secur	ica illialiciai d	reditors (other than illian	cial creditors belonging	j to ally cla	ss of creditor	ع)				
		Detail of claim received		Details of claim admitted										
S. No	Name of Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in COC	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Rajasthan Financial	30.0F.3034	₹ 4 03 00 40 E0E		Secured Loan	₹ 02 50 22 447	₹ 02 E0 22 447	No	100 00%	₹ 0.00	₹ 0.00	₹ 0.00	Ŧ O 44 49 479 4C	
<u> </u>	Corporation	30.05.2024	₹ 1,03,00,40,595			₹ 93,59,22,417							· · · · · ·	
	Tot	:al	₹ 1,03,00,40,595.00	₹ 93,59,22,416.84		₹ 93,59,22,417	₹ 93,59,22,417		100.00%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 9,41,18,178.16	

## Note:

1. As per Regulation 14 of IBC 2016-

Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.

- 2. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.
- 3. The amounts under verification are due to information pending from the Financial Creditor.

GARIMA DIGGIWAL
INTERIM RESOLUTION PROFESSIONAL
REG NO: IBBI/IPA-001/IP-P-02018/2020-2021/13158

